## Per Unit Quota of States under PDS

†2688. SHRI VIJAY SINGH YADAV: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether per unit quota for rural and urban areas under PDS is uniform in all the States of the country;
- (b) if so, per unit quota (including rural and urban) for the States including Bihar;
- (c) whether Government propose to hike the per unit prescribed quota of PDS for the rural consumer;
  - (d) if so, by when; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI SHRIRAM CHAUHAN): (a) to (e) The allocations of PDS items from the centre are made for the State as a whole and further district-wise/region-wise suballocations are made by the State Governments^UT Administrations.

Government of India norms for allocation of PDS items are as under:

With effect from 1.4.2000 the Central Government has prescribed a uniform quota of specially subsidised foodgrains for BPL families, which is 20 kg. per family per month for both rural and urban areas in all the States including Bihar.

With effect from 13.2000, Government is allotting levy sugar to StatesUTs on the basis of projected population as on 1.3.1999. Accordingly, the allotment of levy sugar has been enhanced. In case of North East and hilly States entitlement of levy sugar has also been increased from 425 gms. to 700 gms. per head per month. The income tax assesses and their family members have been excluded

<sup>†</sup> Original notice of the question was received in Hindi.

from PDS in respect of levy sugar allotments from July, 2000 onwards.

Monthly allocation of imported RBD Palmolein is being made as per the demand intimated by States"UTs w.e.f. February, 2000. The basis of allotment to the beneficiaries through the PDS outlets is fixed by the States"UTs themselves.

Allocation of kerosene is made on histrocial basis i.e., past years supplies plus additional allocation out of increase given at national level. Possible increase is given out of the additional availability at the country level, in accordance with a formula under which higher allocation out of additional quantity, is given to States with lower per capita availability so as to reduce inter-state disparity over a period of time. The distribution of kerosene and its monitoring within the State is the responsibility of concerned State Government. Government of India has insisted upon the State Governments identifying ration card holders having LPG connections for discontinuance of supply of kerosene to them under PDS.

## Sugar mills in Uttar Pradesh

2689. PROF. M.M. AGARWAL: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of sugar mills functioning at present in Uttar Pradesh as on 30th June, 2000;
  - (b) the details of annual turnover thereof;
  - (c) the details of such sugar mills in cooperative sector in Uttar Pradesh;
- (d) whether Government propose to set up sugar mills in cooperative sector in U.P. during the current year;
- (c) if so, the locations where these cooperative sugar mills are proposed to be established; and
  - (f) if not, the reasons therefore?